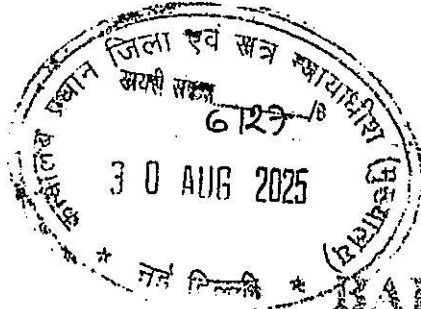


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E-mail : [barcouncilofdelhi@rediffmail.com](mailto:barcouncilofdelhi@rediffmail.com)  
Web : [www.delhibarcouncil.com](http://www.delhibarcouncil.com)

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : .....319/Gen/SF/2025

21.08.2025

Dated : .....

**NOTIFICATION**

It is hereby notified for general information that pursuant to the Order dated **14.08.2025** passed by the **Disciplinary Committee of Bar Council of Delhi**, the licence to practice of **Mr. Zubair A. Hashmi, (D/1379/2002)**, R/o Plot No. 46, 04th Floor, Zakir Nagar, West, Okhla, New Delhi-110025 also at Chamber No. 615, Lawyers Chambers, Saket Court Complex, New Delhi-110017, has been suspended from practice as an Advocate in or before any Court of Law for a period of 1 (One) year with a direction to pay a sum of Rs. 5000/- as cost in the account of Bar Council of Delhi, on finding him guilty of gross misconduct.

This has emanated from the **Complaint No. 174/2022** titled **Mr. Pankaj Kumar Versus Mr. Zubair A. Hashmi**.

Col. Arun Sharma (Retd.)  
Secretary



**Copy forwarded for information to :-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Pankaj Kumar I-36, Phzse-1, Vijay Vihar, Rithala, Delhi-110085
13. **Mr. Zubair A. Hashmi, (D/1379/2002)**, R/o Plot No. 46, 04th Floor, Zakir Nagar, West, Okhla, New Delhi-110025 also at Chamber No. 615, Lawyers Chambers, Saket Court Complex, New Delhi-110017 (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

arc (Gen. Br.)  
Mr.  
01-09-2025

Pr. D 25 (New)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 64856-986 /Genl./Misc./Circulation/2025

Dated, Delhi the \_\_\_\_\_

Sub:- Notification regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref No. 319/Gen/SF/2025 dated 21/08/2025, and this office bearing diary No. 6127/B dated 30/08/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(ANIL ANTIL)

Officer In-Charge, General Branch, (C),  
District Judge-15, Central  
Tis Hazari Courts Delhi.

Encl. As above